

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/42/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	G.Vara Laxmi
UNDER SECTION	Sec.95

ORDER

Present: Ld. Counsel Mr. G. Sanjeev Reddy for the Petitioner.
Ld. Proxy Counsel for the Respondent.

At the request of Ld. Counsel for the Respondent, **matter is adjourned to**

13.12.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)